

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/408/CHE/2021 IN MA/307/2020 IN IBA/624/2019
NAME OF PETITIONER : Coastal Energen Pvt. Ltd. & Anr
NAME OF RESPONDENT : S. Rajagopal
SECTION : Rule 11 and 32 of NCLT Rules, 2016

ORDER

The Applicant in IA/408/CHE/2021 who is Respondent in IBA/624/2019 is represented by Mr. Rangashayee, Advocate through video conferencing platform. The Respondent in IA/408/CHE/2021 who is Petitioner in IBA/624/2019 is represented by Mr. B. Dhanaraj, Advocate through video conferencing platform.

MA/307/2020 is filed by the Resolution Professional.

IA/408/CHE/2021 is filed to condone the delay of 21 days in filing the counter in MA/307/2020. The delay of 21 days has been condoned and the counter has been taken on file.

The Applicant is permitted to file a physical copy of the counter in MA/307/2020 in the Registry on or before 22.07.2021 after serving a copy of the same to the other side.

Hence, urgent Application IA/408/CHE/2021 for hearing of MA/307/2020 is **allowed.**

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)